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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1053/(MAH)/2017
MA 334/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE PARTIES: Amar Remedies Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
25	Rohan B Agrawal i/b MDP of Partners,	Advocate for the Applicant	

ORDER

MA 334/2017 in CP No.1053/ I&BP/NCLT/MB/MAH/2017

On the application filed by the Committee of Creditors for appointment of Insolvency Resolution professional, since Insolvency and Bankruptcy Board of India has confirmed the name of Insolvency Resolution Professional Mr. Anil Goel (IBBI/IPA-001/IP-P00118/2017-18/10253), this application is allowed appointing Mr. Anil Goel as Insolvency Resolution professional until further orders.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)